GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:559
ANSWERED ON:08.07.2009
ALLOCATION OF FUNDS UNDER AIBP
Lagadapati Shri Rajagopal;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the amount allocated by the Planning Commission under the Accelerated Irrigation Benefits Programme (AIBP) during the last three years;
- (b) whether the Central Water Commission has released less amount against the allocations made for the year 2008-09;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether some State Governments including Andhra Pradesh have requested to increase the Central assistance under AIBP; and
- (e) if so, the details thereof and the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

- (a) The budget allocation during 2007-08 and 2008-09 for AIBP was Rs. 3080 crore and Rs.6600 crore respectively. The budget allocation in the interim budget for 2009-10 is of Rs.7000 crore.
- (b) No Madam.
- (c) Does not arise.
- (d) Yes Madam.
- (e) Liberalization of norms of AIBP is a continuous process taken up by the Ministry of Water Resources in consultation with the State Government and other stake holders from time to time. A Task Force constituted in the Planning Commission to look into the subject of further liberalization of norms for AIBP has already met and given its recommendations.